

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1780**  
TO BE ANSWERED ON 28.12.2017

**REVISION OF MGNREGS WAGES**

**1780. SHRI SUMEDHANAND SARSWATI:**  
**SHRI R. DHRUVA NARAYANA:**  
**SHRIMATI SANTOSH AHLAWAT:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to significantly increase the wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) after consultation with a panel of Secretaries and the States;
- (b) if so, the details thereof;
- (c) whether the Government also proposes for annual revision of MGNREGS wages based on Consumer Price Index (CPI)- rural as against the present practice of revising the wages based on CPI- Agricultural labour; and
- (d) if so, the details thereof?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) wage rates are currently indexed to state-wise Consumer Price Index for Agricultural Labourers (CPI-AL) and based on this index, the wage rates are revised in each financial year for all States/UTs. A Committee, which was set up by the Ministry of Rural Development, to review the revision of MGNREGA wages and Schedule of Rates, has recommended using Consumer Price Index-Rural (CPI-R) instead of CPI-AL. The proposal has been sent by the Department of Rural Development to the Ministry of Finance for consideration.

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